

Import of coconut oil in the name of Coconut acid oil

9441. SHRI K. KUNHAMBU: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the fact that coconut oil was recently imported in the name of coconut acid oil;

(b) whether Government have investigated as to how this oil is used after import; and

(c) if so, the findings and remedial measures?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). According to the information available, about 321 MT of coconut acid oil (declared as non-edible) has been imported at Cochin Customs Port. Further details are being collected.

अहमदाबाद में कपड़ा मिलों का बन्द होना

9442. श्री नरसिंह मकवाना : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार की इस बात की जानकारी है कि अहमदाबाद में अनेक कपड़ा मिलें बन्द होने की स्थिति में आ गई हैं और यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है;

(ख) क्या सरकार को इस बात की भी जानकारी है कि कुछ मिलों ने अपना उत्पादन कम कर दिया है और यदि हां, तो उसका ब्यौरा क्या है; और

(ग) क्या सरकार ने इन कपड़ा मिलों को बन्द होने से बचाने के लिए किन्ही उपायों पर विचार किया है और उन्हें कुछ सहायता दिया है और यदि हां, तो उसका ब्यौरा क्या है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री पी. ए. संगमा) : (क) से (ग). सरकार

की इस बात की जानकारी है कि पिछले कुछ समय से उत्पादन लागतों में वृद्धि और मांग में मंदी के फलस्वरूप अहमदाबाद और देश में अन्य जगहों पर कुछ वस्त्र मिलें कठिनाइयों का सामना कर रही है। ऐसा भी हो सकता है कि कुछ मिलों ने अपना उत्पादन कम कर दिया हो। रुई की कीमतों में स्थिरीकरण और भाग में सुधार से वस्त्र मिलों के लिए स्थिति का मुकाबला करना सम्भव हो सकेगा।

Social Security Certificate Scheme

9444. SHRI K. PRADHANI:

SHRI AMAR ROYPRADHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have introduced the social security certificates scheme;

(b) if so, the date from which the above scheme would come into force;

(c) the main objectives of that scheme; and

(d) the steps taken for its implementation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

(b) The scheme of social Security Certificates will come into force on 1st June, 1982.

(c) The main objectives of the scheme are to mobilise private savings for public use and to provide a measure of social security to the dependents of persons purchasing these certificates.

(d) The details of the scheme have been finalised and the rules of the scheme notified in the Ministry of Finance, Department of

Economic Affairs, Notification No. GSR 259(E) dated the 20th March, 1982. Other preparatory steps for implementing the scheme, including printing of the certificates and application forms, are underway.

Export of Bonemeal Fertilizer

9445. **SHRI K. PRADHANI:** Will the Minister of **COMMERCE** be pleased to state:

(a) whether Government of India have recently relaxed the policy for the export of bonemeal fertilizers;

(b) if so, what are the details thereof;

(c) whether Government have released any bonemeal quota so far for the current licencing year; and

(d) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No, Sir. Export of all types of Fertilizers is banned.

(b) to (d). Do not arise.

Loans from Banks for purchase of Household articles on hire purchase basis

9446. **SHRI K. PRADHANI:** Will the Minister of **FINANCE** be please to state:

(a) whether banks have extended facilities in providing loans for purchase of house-hold articles on hire purchase basis;

(b) if so, the details regarding the procedure in this regard; and

(c) if not, whether Government propose to introduce such facilities for the middle class and

salaried persons so as to enable them to purchase household articles on reasonable terms?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No, Sir.

(b) Does not arise.

(c) Section 8 of the Banking Regulation Act specifically prohibits Banks from undertaking any trading activities. Since financing under hire purchase scheme tantamounts to engaging in trading activities, commercial banks are not permitted to extend loans under the scheme.

Import of Cotton from Pakistan

9447. **SHRI DAULATSINHJI JADEJA:** Will the Minister of **COMMERCE** be pleased to state:

(a) the quantity of cotton imported from Pakistan during the year 1981-82;

(b) whether any agreement has been made for the import of cotton during the year 1982-83; if so, the details thereof;

(c) the reasons for its import;

(d) whether any State Government have opposed the move to import cotton; and

(e) if so, their names, the reasons given and the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) 49,584 bales of cotton of 170 Kgs. each were imported from Pakistan during the year 1981-82.

(b) No, Sir.

(c) to (e). Do not arise.